

**COURT-I**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 298 OF 2014**

**Dated: 09<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**M/s. GNA Udyog Ltd. & Anr.**

**.... Respondent(s)**

Counsel for the Appellant (s)

: Mr. Anand K. Ganesan  
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s)

: Mr. Arun Sharma for  
Mr. Tajender K. Joshi for R-1

Mr. Sakesh Kumar for R-2

**ORDER**

It is represented that learned counsel for Respondent No.1 is stated to be unwell.

Hence, list the matter on **04.10.2016.**

**(I.J. Kapoor )  
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)  
Chairperson**